

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble Chief Justice's Secretariat)

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Subject : Transfers and postings of Head Assistants of Subordinate Courts in Kashmir division (including Leh and Kargil districts).

ORDER

No. 1380 of 2022/PSy

Dated 07-10-2022

Hon'ble the Chief Justice has been pleased to order the following transfers and postings of Head Assistants in the Subordinate Courts of Kashmir division (including Leh and Kargil districts) :-

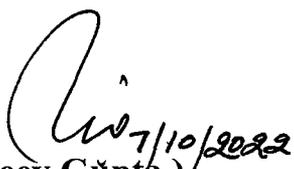
S.No.	Name of the official and posting	Remarks	New place of posting
1.	Sh. Nasir Ahmad Mir, Head Record Keeper in the Court of Pr. District & Sessions Judge, Leh	Tenure at Hard Station completed	Transferred and posted as Head Assistant in the Family Court, Srinagar
2.	Sh. Zahoor Ahmad Wani, Reader, in the Court of Special Mobile Magistrate, Leh	Tenure at Hard Station completed	Transferred as posted as Head Assistant in the Family Court, Srinagar
3.	Sh. Hamidullah Wani, Record Keeper, in the Court of Pr. District & Sessions Judge, Kargil	Tenure at Hard Station completed	Transferred as posted Accountant, in the Court of Pr. District & Sessions Judge, Pulwama
4.	Sh. Ghulam-Mohd Wani, Head Record Keeper, in the Court of Pr. District & Sessions Judge, Kargil	Tenure at Hard Station completed	Transferred and posted as Nazir, in the Court of City Judge, Srinagar
5.	Sh. Aijaz Ahmad Dar-I, Reader, in the Court of CJM, Kargil	Tenure at Hard Station completed	Transferred and posted as Head Assistant, in the Court of Pr. District & Sessions Judge, Baramulla
6.	Sh. Shafat Hussain Buchh, Nazir, in the Court of Pr. District & Sessions Judge, Kargil	Has remained with JKIAC, Srinagar since last posting	Detached from JKIAC, Srinagar to serve in the Court of Pr. District & Sessions Judge, Kargil on deputation for a period of one year.
7.	S. Satnam Singh, Head Assistant, in the Family Court, Srinagar	Tenure completed	Transferred and posted as Head Record Keeper, in the Court of Pr. District & Sessions Judge, Kargil on deputation, however, attached with JKIAC, Srinagar, till further order.
8.	Ms. Gazala Hassan, Head Assistant in the Family Court, Srinagar	Tenure completed	Transferred and posted as Accountant, in the Court of Pr. District & Sessions Judge, Bandipora
9.	Sh. Ishtiyaq Ahmad Mahjoo, Reader, in the Court of Sub-Judge, Baramulla	Tenure completed	Transferred and posted as Nazir in the Court of Sub-Judge, Uri.

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10.	Ms. Rukhsana Habib, Reader in the Court of Sub- Judge, Chadoora	Tenure completed	Transferred and posted as Head Assistant in the Family Court, Srinagar
11.	Sh. Peer Fayaz Mohd., Nazir, in the Court of Chief Judicial Magistrate, Shopian	Tenure completed	Transferred and posted as Head Record Keeper in the Court of Pr. District & Sessions Judge, Leh on deputation for one year
12.	Sh. Saif-ud-din Lone, Record Keeper, Pr. District & Sessions Judge, Baramulla	Tenure completed	Transferred and posted as Nazir, Chief Judicial Magistrate, Bandipora
13.	Sh. Hilal Ahmad Wani, Nazir, in the Court of Munsiff, Bandipora	Tenure completed	Transferred and posted as Reader in the Court of Sub-Judge, Chadoora
14.	Sh. Jitender Pal Singh, Accountant in the Court of Pr. District & Sessions Judge, Bandipora	Tenure completed	Transferred and posted as Accountant in the Court of Pr. District & Sessions Judge, Anantnag
15.	Sh. Abass Ahmad Mir, Nazir, in the Court of Pr. District & Sessions Judge, Anantnag	Tenure completed	Transferred and posted as Nazir, in the Court of Chief Judicial Magistrate, Handwara
16.	Sh. Nazir Ahmad Rather-II, Reader, in the Court of Sub Judge Vailoo.	Tenure completed	Transferred and posted as Nazir, in the Court of Munsiff, Aishmuqam
17.	Sh. Bashir Ahmad Bhat-III, Accountant, Pr. District & Sessions Judge, Pulwama	Tenure completed	Transferred and posted as Nazir, in the Court of Chief Judicial Magistrate, Shopian
18.	Sh. Abdul Hamid Zarger, Accountant, Pr. District & Sessions Judge, Anantnag	Tenure completed	Transferred and posted as Reader in the Court of Sub-Judge, Vailoo
19.	Ms. Shagufta Habib, Nazir, City Judge Court, Srinagar	Tenure completed	Transferred and posted as Reader, in the Court of Sub-Judge, Baramulla
20.	Sh. Mohammad Abbas Raina, Nazir, Munsiff Court, Aishmuqam	Tenure completed	Transferred and posted as Nazir, in the Court of Pr. District & Sessions Judge, Anantnag
21.	Sh. Fayaz Ahmad Bhat, Head Assistant, Family Court, Srinagar	Tenure completed	Transferred and posted as Nazir, in the Court of Munsiff, Bandipora

Note :- Learned Pr. District & Session Judges concerned may ensure that the transferees are relieved within a period of 10 days from the date of issuance of this Order and report compliance.

(By order of Hon'ble the Chief Justice).


(Rajeev Gupta)

Principal Secretary to
Hon'ble the Chief Justice

No. 688-98/Psy-625 Dated 07-10-2022

Copy to the:-

1. Registrar General, High Court of J&K and Ladakh, Srinagar.

2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
...for information
4. Pr. District & Sessions Judge, Srinagar/ Baramulla/ Anantnag/ Bandipora/ Pulwama/ Leh/ Kargil
5. Family Court, Srinagar
6. Addl. Coordinator, JKIAC, Srinagar.
7. Sub Judge/CJM, Handwara/ Chadoora/ Shopian/ Vailoo/ Uri
8. Munsiff, Aishmuqam/ Bandipora
...for information
9. Chief Librarian, High Court wing, Srinagar/Jammu for keeping the record of same.
10. Incharge NIC, High Court Wing, Srinagar for uploading the aforesaid order on the High Court website.
11. Order file.


7/10/2022
**Principal Secretary to
Hon'ble the Chief Justice**